

The High Court of Kerala

Kochi- 682 031
Dated- 12.1.2018

Proceedings

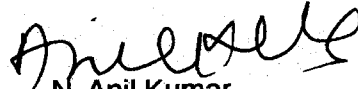
High Court establishment-appointment to the post of Additional Registrar (General Administration), High Court- orders issued.

Read: 1. High Court proceedings No.A5-21648/2015(2) dated 1.1.2018
2. Rule 21 of the Kerala High Court Service Rules, 2007

Order No.A5-35375/2017

Sri.A.V.Pradeepkumar, Joint Registrar, High Court in the scale of pay of Rs.85000-117600, is promoted and appointed Additional Registrar (General Administration), High Court in the scale of pay of Rs 89000-120000 on temporary basis vice Sri.Sabu K.Varghese, Additional Registrar (General Administration) appointed Registrar (Recruitment & Computerisation), High Court on temporary basis as per High Court proceedings read (1) above. Sri.A.V.Pradeepkumar will hand over the charge of Joint Registrar, High Court to Sri.K.K.Mohandas, Joint Registrar, High Court and shall take charge as Additional Registrar (General Administration), High Court, from Sri.Sabu K.Varghese, Registrar (Recruitment & Computerisation), High Court, forthwith.

(By Order)


N. Anil Kumar
Registrar General

To

The Officer concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court **(for publishing in the High Court Website)**
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File

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The Honourable Judges